- (c) the number of MPs on whose recommendations the members of ZRUCC have been nominated at present; and
- (d) the names of the MPs who had recommended for the nomination of members to the said Committee but no nomination was done on their recommendations?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (d) As per extant provisions, ten Members of Parliament (7 from Lok Sabha, 3 from Rajya Sabha) are nominated on each ZRUCC on the recommendation of Ministry of Parliamentary Affairs. Further, there is provision to nominate representative(s) of Union Ministers, on ZRUCCs. Members of Parliament can nominate their representative(s) on Divisional Railway Users' Consultative Committees (DRUCCs). In addition, there is a provision that Minister for Railways can nominate such other members as he/she considers necessary to be represented on these committees. These members are nominated on the recommendation of various representations received from various dignitaries including Members of Parliament and also from general public. Since large number of requests are received, separate statistics regarding number of recommendations received and those on which members have been nominated on ZRUCC are not maintained.

Criminal cases within the jurisdiction of railways

1388. SHRIMATI SAROJINI HEMBRAM: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of criminal cases that have been reported within the jurisdiction of Railways in various parts of the country in the year 2019 alone. State-wise and Zone-wise;
 - (b) the number of people arrested in this regard for committing crimes; and
- (c) the various types of crimes like theft or any other type of crimes have been registered in these criminal cases?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they

discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area and passengers. Cases of Indian Penal Code (IPC) crime in Railways are registered and investigated by the concerned Government Railway Police. Whenever any information about status of crime on Railways is sought. State GRP is requested to provide information. Based on the data provided by Government Railway Police Stations, the zone-wise details of number of cases of crimes in trains and in railway premises registered during the current year i.e. 2019 (upto October) are given in the Statement (See below).

During the period 2019 (upto October), total 15415 persons have been arrested in the cases of crimes including theft of passengers' belongings (TOPB). Robbery. dacoity, crime against women passengers and various other IPC crimes against passengers in trains and in railway premises registered by the concerned Government Railway Police.

Statement The zone-wise details of number of cases of crimes in trains and in railway premises registered during the current year i.e., 2019 (upto October) over Indian Railways

	Number of cases of crimes registered in trains and in railway premises						
Zonal Railway	Theft of passenger belongings	Robbery	Dacoity	Crime against women passengers	Other crimes		
1	2	3	4	5	6		
Central	24672	900	7	127	588		
Eastern	323	9	1	13	24		
East Central	1085	6	6	13	15		
East Coast	683	23	2	6	28		
Northern	1736	33	7	43	4075		

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1	2	3	4	5	6
North Central	1853	19	2	31	36
North Eastern	212	13	0	6	5
Northeast Frontier	127	0	0	6	19
North Western	717	3	0	20	72
Southern	3795	168	2	132	836
South Central	2498	45	2	24	42
South Eastern	538	21	1	10	16
South East Central	1004	1	1	9	7 0
South Western	491	7	2	2	5
Western	10566	419	1	57	96
West Central	3153	18	0	18	147

Electrification projects under North Eastern Railway

1389. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the railway electrification project in the North Eastern Railway is lagging behind its schedule, which may increase its cost;
- (b) the names of electrification projects being undertaken by the North Eastern Railway and the delayed projects out of them; and
- (c) the amount allocated and released for the same during the last three years?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) No, Sir.

(b) and (c) Details of ongoing railway electrification projects in North Eastern Railway are as under:-